150

Doordarshan at present, is much less than the ceiling prescribed for the purpose.

(c) All films intended for public exhibition in India are examined by the Central JJaard of Film Certifica tion in accordance with the provi sions of the Cinematograph 1952 and the guidelines issued there under. According to these guide lines. the Board. while examining the films for certification, shall inter alia ensure that anti-social activities such as violence are not glorified or justified; that the modus operandi of criminals or other visuals or words likely to incite the commis sion of any offence are not depic ted; and that pointless or avoidable scenes of violence, cruelty and hor ror are not shown. Time and again, Board has been requested to be very strict in applying the guide lines.

Violance and vulgarity in films

- 1580. SHRIMATI KAMLA SINHA: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal under Government's consideration to check increasing violence, physical, abuse of women and children leading to vulgarity in the feature films;
- (b) whether such films were also shown on National T. V. network;
- (c) whether, in view of this, Government propose to reconstitute the Film Censor Board:
- (d) whether the posters of the films are also screened by Film Censor Board; and
- (e) the steps Government propose to take to stop these obscene posters and screening of vulgar films on National T. V. network.

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The guidelines issued by the Central Government to the Central Board of Film Certification under the Cinematograph Act, 1952 require that the Board shall ensure that human sensibilities are not offended by vulgarity, obscenity and depravity. The Board ensures that violence is not glorified or justified, women are not shown in ignoble servility, sexual violence against women is avoided and if inevitable such sequences are reduced to the shortest span.

- A Committee, headed by Shri B. P. Singhal, Chairman, CBFC, has been constituted to suggest possible amendments to the Cinematograph Act and the rules/guidelines framed thereunder, to make the process of certification more effectaive.
- (b) Doordarshan avoids telecast of such films and
- (c) Government have recently reconstituted the Central Board of Film Certification.
- (d) No, Sir. Film posters are not covered under the cinematograph Act, 1952.
- (e) On Government's initiative the film industry has voluntarily set up film publicity screening committees for checking obscene posters and publicity material. Instructions issued to Doordarshan requires *inter-alia* that scenes of vulgarity are avoided scrupulously in telecast of films on Doordarshan.

Damage to bridge over Manah river due to bomb blast

- 1581. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether Government are aware of the fact that the major bridge over the river Manah in the Barpeta district of Lower Assam in the National Highway has been completely damaged by a bomb blast in the last month;